

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)(DIS.)/14/2024

PETITION NUMBER : TP(IBC)/70/2017

**NAME OF THE PETITIONER : Priya S Anand (Liquidator)
(RRP Housing Pvt Ltd)**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 54(1) of IBC, 2016 r/w Reg 45 of IBBI of
Reg 2016**

ORDER

Mr. Anish G.K. Ld. Counsel for the Applicant/Liquidator along with the Liquidator.

Memo filed by the Applicant stating that in accordance with the order dated 30.05.2024, the Claimants were contacted seeking their account details and confirmation which they provided and they accepted the funds distributed to them. As on date, no balance is there in the liquidation account.

Applicant is directed to file the revised Form H for consolidation.

List the application on **19.08.2024**.

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**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

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**SANJIV JAIN
MEMBER (JUDICIAL)**